

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBB (Insolvency Resolution Process for Corporate Persons))

Sl.No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted
		No. of Claims	Amount	No. of Claims	Amount of claims admitted	% Share in Total Amount of Claims Admitted		
1	Secured financial creditors belonging to any class of creditors	2	₹ 1,16,50,79,309.85	2	₹ 1,16,50,79,309.85	99%		
2	Unsecured financial creditors belonging to any class of creditors	0	₹ -	0	₹ -	0%		
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	₹ -	0	₹ -	0%		
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	₹ -	0	₹ -	0%		
5	Operational creditors (Workmen)	0	₹ -	0	₹ -	0%		
6	Operational creditors (Employees)	0	₹ -	0	₹ -	0%		
7	Operational creditors (Government Dues)	0	₹ -	0	₹ -	0%		
8	Operational creditors (other than Workmen and Employees and Government Dues)	5	₹ 1,18,40,536.00	5	₹ 1,18,40,536.00	1%		
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	₹ -	0	₹ -	0%		
Total		7	₹ 1,17,69,19,845.85	7	₹ 1,17,69,19,845.85	100%		

Regulations, 2016		nt in Rs)	nt in Rs)
Amount of Claims under Verification	Details in Annexure (Only PDF)		Remar ks, if any
₹ 1,16,50,79,309.85			
₹ 1,18,40,536.00			
₹ 1,17,69,19,845.85			